RAJYA SABHA

Tuesday, the 22nd February, 2011/3rd Phalguna, 1932 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

RE: CONSTITUTION OF JPC

श्री एस. एस. अहलुवालिया (झारखंड) : सभापित महोदय, जेपीसी के कारण संसद का पिछला सत्र नहीं चल सका था। सुना है कि लोक सभा में प्रधानमंत्री बयान दे रहे हैं। हम चाहते हैं कि उनका बयान इस सदन में भी होना चाहिए कि जेपीसी का गठन हो रहा है या नहीं हो रहा।

MR. CHAIRMAN: Just one minute ... (Interruptions)...

DR. V. MAITREYAN (Tamil Nadu): Sir, we have demanded for a JPC ... (Interruptions)...

MR. CHAIRMAN: Just one minute ...(Interruptions)... The Chair has received communication from the hon. Prime Minister that he wishes to make a suo motu statement at 1200 hours today...(Interruptions)...

DR. V. MAITREYAN: Sir, statement on what ? ... (Interruptions)...

MR. CHAIRMAN: Thank you, Question No. 1 ... (Interruptions)...

DR. V. MAITREYAN: Sir, statement on what? ... (Interruptions)...

MR. CHAIRMAN: Let us not carry schemetics ...(Interruptions)... we all know what the statement would be ...(Interruptions)...

DR. V. MAITREYAN: Sir, we are asking for a JPC ... (Interruptions)...

MR. CHAIRMAN: Please, it shall be on the subject that you mentioned. But, let the hon. Prime Minister make the statement. I have already indicated what he has communicated to the Chair. Thank you very much.

Question Number 1.

ORAL ANSWERS TO QUESTIONS

Introduction of mobile dispensaries and medical Vans

- *1. SHRI JANARDHAN WAGHMARE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government has received any proposal to set up mobile dispensaries and mobile medical vans in the country;
 - (b) if so, the details of the proposals received by Government in this regard; and
- (c) the number of States where the facility of mobile dispensaries and mobile medical vans is being provided in proportion to their population?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes Sir. The proposals for setting up and running Mobile dispensaries/mobile medical vans are received in the Annual Programme Implementation Plan (PIP) of NRHM of States/UTs.

Mobile Medical Units (MMU) have been envisaged to provide preventive, promotive and curative care in inaccessiable areas and difficult terrains, which are underserved or unserved areas under usual circumstances. In the year 2008-09 and 2009-10, proposals amounting to Rs. 346.09 Crores were received from States/UTs, for MMU's against which an amount of Rs. 310.01 Crores was approved and in the year 2010-11, proposals amounting to Rs. 336.91 Crores were received against which Rs. 283.29 Crores were approved. The details of the proposals received from the States in the last three years and approvals given by the Government of India are given in Statement I (See below).

(c) There are 1558 Mobile Medical Units (MMU's) operational in 28 States/UTs across the country. The State/UT Governments assess their requirements based on their needs and other factors *i.e.* Infrastructure available at different districts, topography/geographical location of unreachable areas, priorities of State/UT Governments etc. and project the requirement of MMUs in their Annual Programme Implementation Plan (PIP). The requirements are examined and approved by the Government of India and funds are released to States/UTs for actual implementation of plans.

Statement-I

The proposals received from States in the last three years and approvals given by Government

Summary of Budgets for MMU's under NRHM in the States

Rupees in lakhs

SI.No. States		April 2008 to March 2010		2010-11		No. of MMU
						operational
		Proposed	Approved	Proposed	Approved	(Under
		(Capital		(Capital)		NRHM)
		and/or		and/or		
		operational)		operational)		
1	2	3	4	5	6	7
1.	A & N Islands	180.48	180.48	0	0	Φ.
2.	Andhra Pradesh	1770.84	1770.84	3815.9	3815.9	475

1	2	3	4	5	6	7
3. A	runachal Pradesh	180.16	180.16	172.8	172.8	16
4. A	ssam	2378.66	1312.2	1995.45	1995.45	27
5. B	ihar	3201.12	3201.12	2695.68	1500	38
6. C	handigarh	56	56	40	40	Ž
7. C	hhattisgarh	782.72	782.72	1050	1050	0
	adra & lagar Haveli	117.45	38	15.42	6.16	1
9. D	aman & Diu	51	51	42	21.2	1
10. D	elhi	100	100	170.86	170.86	-
11. G	ioa	137.2	20.2	40.8	40.8	2
12. G	ujarat	897.08	897.08	924.08	924.08	85
13. H	laryana	47.34	47.34	39.09	39.09	6
14. H	limachal Pradesh	420	420	0	0	0
15. J	& K	904	574	42.9	-Q	Ō
16. J	narkhand	1556	1040	2199.28	2199.28	66
17. K	arnataka	1094.5	1094.5	450	450	28
18. K	erala	1320	1320	100	100	10
19. La	akshadweep	Ó	\$:	(0)	.6	Ó
20. N	ladhya Pradesh	2006	606	1006	1006	91
21. N	laharashtra	2234.28	2234.28	2013.97	1663.51	2
22. N	Manipur	163.22	132.8	222.02	222.02	18
23. N	1eghalaya	255.56	195.72	695.67	165.97	7
24. N	1izoram	201.42	201.42	188.14	169.24	9
1	2	3	4	5	6	7

25.	Nagaland	238.37	238.37	Rs. 275	260.81	11	
26.	Orissa	2730	2730	2226.75	2226.75	194	
27.	Puducherry	245	245	53 . 6	53 . 6	-	
28.	Punjab	1040	1040	480	480	24	
29.	Rajasthan	1740	1740	3296.73	3296.73	32	
30.	Sikkim	150.2	141.72	129.1	92.34	4	
31.	Tamil Nadu	1299.85	1299.85	2412.65	993.61	385	
32.	Tripura	385.68	385.68	92	92	Ã.	
33.	Uttar Pradesh	5127.2	5127.2	6175.2	4268.6	2	
34.	Uttarakhand	868	868	405	405	17	
35.	West Bengal	730.1	730.1	500	500	1	
	Total	34609.4	31001.8	33691.1	28329.8	1558	_

DR. JANARDHAN WAGHMARE: Sir.

MR. CHAIRMAN: Dr. Waghmare, before you start your supplementaries, may I make a request to hon. Members and the hon. Ministers to appreciate the virtues of brevity, while asking and replying to questions and supplementaries, so that more questions can be taken up? Yes, please go ahead with your supplementary.

DR. JANARDHAN WAGHMARE: Mr. Chairman, Sir, it is not clear from the reply of the hon. Minister whether these mobile dispensaries and vans will be operated in the rural areas or urban areas. I request the hon. Minister to please clarify that.

SHRI GHULAM NABI AZAD: Sir, in so far as the NRHM is concerned, it is envisaged in the Act itself that this provision will be provided, of course, in each district, but the priority will be giving to the hilly, inaccessible and difficult areas. Since we do not have other facilities there, this facility can supplement the other facilities.

DR. JANARDHAN WAGHMARE: Sir, there is a huge shortage of doctors in the country and great absenteeism of doctors in the rural areas. Will this particular scheme solve this problem?

SHRI GHULAM NABI AZAD: Sir, had this scheme not been successful, we would not have 1558 such vans across the country. The means, all these States which have enough human resources made use of this. But, it is also a fact that some hilly States, particularly, North-Eastern States, Himachal Pradesh and Jammu and Kashmir, could have utilized the services of these vans, but they could not. One of the reasons that we have come across is the shortage of human resources. Even then we are providing money also for human resources.

DR. KARAN SINGH: Mr. Chairman, Sir, looking at the statement, I find that in Delhi there is not even a single operational ambulance. How is it possible? It is a 'dash' under Delhi! And, the hon. Minister has just stated that Himachal and J & K are the two most mountainous States where these are needed and there it is 'zero' and 'zero'. Will the hon. Minister take some special steps to see that in these mountainous States these become operational? If there is shortage of personnel, people could be sent from other parts of India.

SHRI GHULAM NABI AZAD: As I have already stated, in so far as Delhi is concerned, being the capital city of the country, maybe, it do not require, because the other ambulances are available. It is not that only this ambulance is available with the State Government or districts or sub-districts or PHCs. There are also other ambulances for which we also help. The State Government does provide ambulances. The MPs and MLAs also provide ambulances. But, this particular type of ambulance is of two types where doctors are available and we also have the whole paraphernalia for diagnosis and treatment.

But I wish that the States, like Jammu and Kashmir, Himachal Pradesh and the North-Eastern States, should take full advantage of it. But it depends on the State Governments. They will have to come up with a proposal. But, unfortunately, wherever they have come up with the proposal, and even though money has been sanctioned, they have not purchased.

श्री वीर पाल सिंह यादव: माननीय सभापित महोदय, जैसा कि हम सब लोगों को मालूम है कि यह देश गांवों का देश है और आज भी अधिकतर ही नहीं, बल्कि ज्यादा परसेंट में गांव ऐसे हैं जहां कोई अस्पताल नहीं है। मैं माननीय मंत्री जी से पूछना चाहता हूं कि इतने दिनों में, आपने यह जो संख्या बताई है, तो हमारे सभी गांवों में यह चिकित्सा सुविधा उपलब्ध हो, तो क्या सरकार के पास ऐसा कोई विचार है और कितने दिनों में आप यह पूरी कर लेंगे?

श्री गुलाम नबी आज़ाद: सर, इसीलिए तो नेशनल रूरल हैल्थ मिशन बना है, जिसमें डिस्ट्रिक्ट लेवल, सब-डिस्ट्रिक्ट लेवल, प्राइमरी हैल्थ सैंटर लेवल पर और सब-सेंटर लेवल पर और बल्कि गांव के लेबल पर 'आशा'

वर्कर हैं और तकरीबन आंठ लाख के करीब 'आशाएं' हैं। जहां तक सब-सेंटर और प्राइमरी हैल्थ सेंटर और सब डिस्ट्रिक्ट और डिस्ट्रिक्ट हॉस्पिटल हैं, यहां इन जगहों पर पिछले 5-6 सालों से जब से एन.आर.एच.एम. वजूद में आया है, तकरीबन एक लाख उन्नीस हजार ह्यूमन रिसोर्स एड किया गया है, केन्द्रीय सरकार, स्वास्थ्य मत्रालय मदद करती है। तो इसके लिए पूरा प्रयास है सरकार का, गवर्नमेंट ऑफ इंडिया का, दवाइयों का, इंफ्रास्ट्रक्चर का, ह्यूमन रिसोर्स का।

MR. CHAIRMAN: Ahluwalia Sahab, you are deviating from the question.

श्री एस. एस. अहलुवालिया: सभापित महोदय, मैं आपके माध्यम से मंत्री महोदय से जानना चाहूंगा कि सवाल था कि राज्यों से जो मांगा गया है, क्या कोई एक यूनिफार्म एम्बुलेंस नम्बर 108, बहुत सारे राज्यों में चल रहा है जो सैटलाइट के माध्यम से कंट्रोल करता है और कहीं भी जो नजदीक एम्बुलेंस उपलब्ध होती है या मोबाइल क्लीनिक उपलब्ध होता है, वह वहां पहुंचती है। इस बंदोबस्त को करने के लिए पूरे यूनिफार्म नंबर पर सारे देश में एक नम्बर 108 लागू करने के बारे में क्या सरकार सोच रही है?

मेरा दूसरा भाग है...(व्यवधान)...

श्री सभापति : बस, एक सवाल।

श्री एस. एस. अहलुवालिया: मेरा दूसरा भाग यह है कि एम्बुलेस के साथ सबसे बड़ी दूसरी प्रॉब्लम यह है कि जो पेमेंट हॉस्पिटल में मर जाते हैं, उनकी डैड बॉडीज को केरी करने के लिए कोई गाड़ी उपलब्ध नहीं है। एम्बुलेस में ले जाने नहीं देते हैं। तो डैड बॉडीज को ले जाने के लिए मनमाना किराया लेकर गरीब लोगों का दोहन होता है। क्या एम्बुलेस के साथ-साथ ऐसे वेन की व्यवस्था भी आप करेंगे?

MR. CHAIRMAN: Let us stick to the question.

श्री गुलाम नबी आजाद : सर, जहां तक एम्बुलेंस नंबर 108 के बारे में एम.पी. साहब ने पूछा, यह इस वक्त आंध्र प्रदेश में, गुजरात में, उत्तराखण्ड में, तिमलनाडु में, गोवा में, असम में, कर्नाटक, मध्य प्रदेश और राजस्थान में यह सुविधा प्राप्त है। इनके लिए गाडियां, गाड़ियों की कीमत और उनको खरीदने के लिए केन्द्रीय सरकार पैसे देती है। लेकिन जहां तक मेंटीनेंस का सवाल है, वह आगे देखकर मेंटीनेंस के पहल साल 60 प्रतिशत गवर्नमेंट ऑफ इंडिया देती है, दूसरे साल 40 प्रतिशत देती है और तीसरे साल 20 प्रतिशत देती है और चौथे साल स्टेट गवर्नमेंट को अपने खर्चे से इसे चलाना होता है। इसलिए सभी स्टेट इसके लिए नहीं आएंगी, जो भी स्टेट इसके लिए आगे बढ़ेगी वह यह सोच समझकर आएगी कि हर साल उसको पैसा अपनी तरफ से लगाना है। इसलिए सब स्टेट नहीं आती है। जो स्टेट बर्दाशत कर सकती है वहीं आगे बढ़ रही हैं। जहां तक आपने डैड बॉडीज का बताया, तो डैड बॉडीज का सवाल नहीं है, यह भी एक सुविधा नहीं है, यह तो अलग सुविधा है। एक तो मोबाइल वैन की हर

डिस्ट्रिक्ट में सुविधा है, कई डिस्ट्रिक्ट में दो और तीन भी हैं, फिर ई.एम.आर.आई. वाली सुविधा आ गई। फिर हर डिस्ट्रिक्ट, हर ब्लॉक, हर प्राइमरी हैल्थ सेंटर के पास स्टेट गवर्नमेंट की अपनी भी एम्बुलेंसिज हैं, जिनका मैंने जिक्र किया। जिनका मैंने जिक्र किया कि स्टेट गवर्नमेंट्स खरीदती हैं, MLAs खरीदते हैं, MPs खरीदते हैं और इनका इस्तेमाल होता है। ...(व्यवधान)...

श्री एस. एस. अहलुवालिया : डेड बॉडीज ...(**व्यवधान**)...

श्री गुलाम नबी आजाद : डेड बॉडीज के लिए। ...(**व्यवधान**)...

MR. CHAIRMAN: Question No. 2 ... (Interruptions)... Please, that is not the question.

Revision of MGNREGS wages

- *2. SHRI K.E. ISMAIL: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) whether it is a fact that Government is considering a proposal to revise the wages of workers under the Mahtama Gandhi National Rural Employment Guarantee Scheme (MGNREGS); and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): Statement

(a) and (b) The Government has revised the wages for unskilled manual workers under Mahatma Gandhi NREGA by indexing the notified wage rate to the Consumer Price Index for agricultural labour. State-wise revised wage rates are given in Statement-I.

Statement-I

Details of State-wise revised wage rates

SI.No.	Name of State/Union Territory	Wage rate in Rs. per Day
1	2	3
1.	Assam	Rs. 130.00
2.	Andhra Pradesh	Rs. 121
3.	Arunachal Pradesh	Area-I (118.00)
		Area-II (118.00)